

Government of India
Ministry of Finance
Department of Financial services

LOK SABHA

UNSTARRED QUESTION NO. 2406

TO BE ANSWERED ON MONDAY, DECEMBER 18, 2023/AGRAHAYANA 27, 1945 (SAKA)

MUDRA YOJANA IN PUNJAB

2406. SHRI SUSHIL KUMAR RINKU:

Will the Minister of FINANCE be pleased to state:

- (a) the salient features of Mudra yojana;
- (b) the details of the funds sanctioned, allocated and utilised under the Mudra Yojana within Punjab during the last three years;
- (c) the details of the target set and the number of people benefitted under this scheme within Punjab during the last three years along with its response across the country;
- (d) whether any complaint has been received in respect of not providing proper assistance to needy people by the banks and if so, the details thereof; and
- (e) the steps taken/being taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(Dr. BHAGWAT KARAD)

(a) Under Pradhan Mantri Mudra Yojana (PMMY), collateral-free institutional credit up to Rs. 10 lakh is provided by Member Lending Institutions (MLIs) i.e. Scheduled Commercial Banks (SCBs), Regional Rural Banks (RRBs), Non-Banking Financial Companies (NBFCs) and Micro Finance Institutions (MFIs). Any individual, who is otherwise eligible to take a loan and has a business plan for small business enterprise can avail loan under the Scheme. Loans can be availed for income generating activities in the manufacturing, trading, services sector and also for activities allied to agriculture under three categories, viz. Shishu (loans up to Rs. 50,000), Kishore (loans above Rs. 50,000 and up to Rs. 5 lakh) and Tarun (loans above Rs. 5 lakh and up to Rs. 10 lakh).

(b) and (c) The Government allocates annual target under Pradhan Mantri Mudra Yojana (PMMY) to Member Lending Institutions (MLIs). MLIs in turn fix their respective State-wise targets according to potential of the area, their presence and other related parameters. The national level targets under

the Scheme have consistently been met since inception of the scheme, except for FY 2020-21 due to COVID-19 pandemic.

As per data uploaded by MLIs on Mudra portal, over 44.46 crore loans amounting to Rs. 26.12 lakh crore have been extended under PMMY in the country in the last three financial years (01.04.2020 to 31.03.2023). Out of which, 34.63 lakh loans involving a sanctioned amount of Rs. 26,648 crore and disbursed amount of Rs. 25,757 crore have been extended in the state of Punjab.

(d) and (e) Complaints with regards to implementation of PMMY are redressed in consultation with the respective Banks. Complaints received at the Centralized Public Grievance Redress and Monitoring System (CPGRAMS) are also taken up with the respective Banks for redressal within the prescribed timelines.
